Setting up one stop crisis centre in Karnataka

1327. SHRI D. KUPENDRA REDDY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has set up/proposes to set up One Stop Crisis Centre to help sexual assault women victims in the country;
 - (b) if so, the details thereof, State/UT-wise including Karnataka;
- (c) the number of such centres opened and number of women victims assisted so far, State/UT-wise; and
- (d) the steps taken/being taken by Government to set up such centre at the earliest at all required places in the country?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) The Ministry of Women and Child Development is implementing the Scheme of Setting up One Stop Centre (OSC) to support women affected by violence since 1st April 2015. Under the Scheme of One Stop Centre, it has been envisaged to facilitate access to an integrated range of services including medical aid, police assistance, legal aid, psycho-social counselling etc. to the women affected by violence including sexual assault.

(b) and (c) 17 One Stop Centre are operational in Raipur (Chhattisgarh), Vijayawada City (Andhra Pradesh), Karnal (Haryana), Bhubaneswar (Odisha), Jaipur (Rajasthan), Chandigarh, Puducherry, Bambolim (Goa), Udupi (Karnataka), Diu (Daman and Diu), Haridwar (Uttarakhand), Andaman and Nicobar Islands, Papumpare, (Arunachal Pradesh) Uttar Pradesh (Banda), Dimapur (Nagaland), Shillong (Meghalaya), Thiruvananthapuram (Kerala).

As these Centres have been become operational recently, data regarding number of women assisted have been received only from States of Chhattisgarh, Odisha, Goa, Andhra Pradesh, Chandigarh, Haryana and Meghalaya. The details of women assisted are as under:-

Sl. No.	States/UTs	No of Women assisted	Report period
1.	Chhattishgarh	317	July 2015-March, 2016
2.	Odisha	55	October, 2015-December, 2015
3.	Goa	42	February, 2016-March, 2016
4.	Andhra Pradesh	151	January, 2016-March, 2016
5.	Chandigarh	16	October, 2015-December, 2015
6.	Haryana	108	September, 2015-January, 2016
7.	Meghalaya	No cases have been	December, 2015
		registered	

(d) To cover more districts, the scheme has been expended for setting up One Stop Centre in 150 additional locations in its second phase during 2016-17. Further, the Ministry of Women and Child Development regularly organises workshops/conferences/holds video conferences with State Governments/UT Administrations to expedite it implementation of the scheme.

Supplementary Nutritional Services for Women and Child Development

†1328. SHRI PRABHAT JHA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether malnutrition of has been included in priority sectors by Government and if so, the details thereof; and
- (b) whether Government has taken a number of special steps in the last two years to enhance the capacity of Department of Women and Child Development for providing supplementary nutritional services to women and children and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) Government has accorded high priority to the issue of malnutrition and is implementing several schemes/programmes of different Ministries/Departments through States/UTs to address various aspects related to nutrition. In order to address the issue of malnutrition, this Ministry is implementing Integrated Child Development Services (ICDS) Scheme, Indira Gandhi Matritva Sahyog Yojana (IGMSY) and Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG)-Sabla as direct targeted interventions to address the issue of malnutrition.

[†] Original notice of the question was received in Hindi.